

Teaching Subjects in evening classes of Delhi University

3786. SHRI ROOP NATH SINGH YADAV: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) what are the subjects for which evening classes are held by the Delhi University for Graduation/Post Graduation;

(b) whether evening classes are held for M.B.A. course also; and

(c) if so, how admission to MBA course for evening classes is made and when the tests, if any, for admission, is held?

THE MINISTER OF EDUCATION SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c). The information is being collected and will be laid on the table of the House in due course.

Housing Schemes for Industrial Workers

3787. SHRI S. R. DAMANI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the particulars of the various Housing Schemes for Industrial workers and for others in big cities formulated by the HUDCO during the current financial year State-wise and the capital outlay involved in each case;

(b) the total number of tenements built by the HUDCO upto 30th September, 1978—State-wise and at what cost; and

(c) the manner of their allotment and recovery of cost?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) HUDCO has a variety of schemes for advancing loans to various construction agencies all over the country for undertaking Housing and Urban Development Schemes. The houses constructed under such schemes are sold to general public on out-right sale/hire purchase basis. Such houses can also be purchased by industrial workers. The normal terms of loan for Urban Housing Schemes are given at Statement I.

There is a special scheme for advancing loans to employers in the public and private sectors for undertaking rental housing scheme under which loans are available at 12 per cent net rate of interest with a repayment period of 7 years. Loans are also available to the corporate employers for constructing and selling houses to their employees on the terms prescribed by HUDCO.

(b): The State-wise details of tenements sanctioned by HUDCO since its inception upto 30th September, 1978, with project costs are given at statement-II. The actual construction is undertaken by the borrowing agencies.

(c) The houses are allotted by the borrowing agencies and cost instalments are recovered by them from the beneficiaries. The maximum repayment period of loan by the borrower to HUDCO for the rental schemes is 7 years and varies between 10 years to 20 years for the hire-purchase schemes.

Statement I
Urban Housing Schemes Financed by Hudco

Schemes	For whom meant	Max. re- payment period (Years)	Net rate of interest %	Ceiling* cost (Rs.)
1. Houses/ Flats	FWS	20	5	8000
	LIG	15	7	18000
	MIG I	12	9.5	25000
	MIG II	12	10.5	42000
	HIG	10	11.5	100000